

Received in R/S 2017/2016 4:45pm

**National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001**

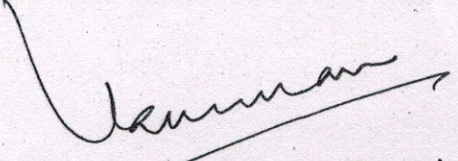
No. NGT(PB)/29-FP/Admn./2011/715

July 27, 2016

**ORDER**

In exercise of powers conferred on the Chairperson of the National Green Tribunal vide National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 and MoEF Order no. 17(15)/2012-PL/NGT dated 29.06.2012, Sh. Mukesh Kumar Gupta, Registrar General, NGT, PB, New Delhi is authorized to exercise such Financial Powers vested with the Chairperson, to the extent of Rs. 1,00,000/- (Rs. One Lakh Only) in each case in respect of all the items specified in Schedule V & VI of the Delegation of Financial Power Rules, with effect from 25.07.2016.

He is also declared as Head of Office in terms of Rule 14 of Delegation of Financial Power Rules w.e.f 25.07.2016, and also authorized to exercise such Administrative Powers as entailed in the National Green Tribunal Act, 2010.

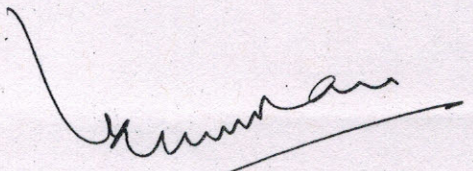
  
**(Justice Swatantar Kumar)**  
Chairperson

To

Sh. Mukesh Kumar Gupta,  
Ld. Registrar General, NGT,  
Principal Bench, New Delhi

Copy to:

1. The Director (IFD), MoEF, New Delhi.
2. The Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D-110003.
3. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi-110001
4. Director (PL), MoEF & CC, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110003
5. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi.
6. Ld. Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
7. Incharge, All the Sections of NGT(PB).
8. Concerned file (Delegation of Financial Powers)
9. Website of NGT/Notice Board of NGT.
10. Sanction Order Guard File.
11. Personal File

  
**(Justice Swatantar Kumar)**  
Chairperson